

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
STARRED QUESTION NO. 344*
TO BE ANSWERED ON THE 24th MARCH, 2026**

REQUIREMENT OF AMBULANCE SERVICES IN THE COUNTRY

***344 SMT. RENUKA CHOWDHURY:**

Will the **MINISTER OF HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government has assessed the national requirement of ambulances based on population, geography and emergency response norms and the details thereof;
- (b) the total number of ambulances currently operational in the country, including Basic Life Support (BLS), Advanced Life Support (ALS), Government-run and private ambulances, State-wise;
- (c) whether there exists a gap between required and available ambulances, particularly in rural, tribal and remote areas and the extent of such gap; and
- (d) whether any national or State-level audits or evaluations have been conducted to assess the response time, coverage, staffing, equipment availability and effectiveness of ambulance services?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

(a) to (d) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA
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(a) to (d) Health is a State subject and the primary responsibility to ensure quality health services lies with the States/UTs. National Health Mission (NHM) provides technical and financial support to the States/UTs for emergency medical services through functional National Ambulance Service (NAS) network which is linked with a centralized toll-free number 108/102. Dial 108 is primarily designed to attend to patients of critical care, trauma and accident victims etc. Dial 102 services includes basic patient transport that aims to cater to the needs of pregnant women and children and others too. Apart from this, 112 is India's pan-India single emergency number under the Emergency Response Support System (ERSS) of Government of India, integrating police, fire, and ambulance services (including NHM 102/108 services).

As per NHM norms, one Basic Life Support (BLS) ambulance per 100,000 population and one Advance Life Support (ALS) ambulance per 500,000 population is provided. The National Ambulance Code (AIS-125) sets technical and safety norms. The model for implementation of NAS is chosen by respective State/UT Government, depending upon their requirement and suitability. States/UTs have been given this flexibility to propose for a particular type of ambulance and the required number of ambulances including the operational costs based on the requirement and the gap analysis in their respective State Programme Implementation Plan (PIP). States/UTs also have the flexibility to deploy the ambulances based on need/service requirements, taking into account the needs of the citizens, including those living in rural or remote areas. Some States use bike and boat ambulances in remote areas. State wise details of functional Ambulances under NHM is attached as Annexure.

MoHFW regularly reviews the implementation of various programmes under NHM through Common Review Mission (CRM), Supportive Supervision Visits and review of Key Deliverables during National Programme Coordination Committee (NPCC).

State/UT-wise details of functional ambulances

Sl. No	State/UT	Emergency Referral Services (ERSs)						Total
		ALS	BLS	PTV	Boat	Bike	Others	
1	Bihar	567	1324	0	0	0	0	1891
2	Chhattisgarh	30	296	380	0	0	0	706
3	Himachal Pradesh	25	173	150	0	6	0	354
4	Jammu & Kashmir	139	64	286	0	0	0	489
5	Jharkhand	83	306	0	0	0	944	1333
6	Madhya Pradesh	167	835	1059	0	0	0	2061
7	Odisha	411	449	500	6	0	0	1366
8	Rajasthan	230	819	0	0	45	0	1094
9	Uttar Pradesh	375	4470	0	0	0	0	4845
10	Uttarakhand	54	217	128	1	0	0	400
11	Arunachal Pradesh	0	112	149	0	0	0	261
12	Assam	14	779	0	7	0	0	800
13	Manipur	0	0	40	0	0	0	40
14	Meghalaya	12	38	142	0	0	0	192
15	Mizoram	0	0	62	0	0	3	65
16	Nagaland	0	27	66	0	0	0	93
17	Sikkim	0	8	0	0	0	0	8
18	Tripura	0	50	0	0	0	0	50
19	Andhra Pradesh	105	523	0	0	0	0	628
20	Goa	27	0	0	0	0	4	31
21	Gujarat	175	425	0	2	0	18	620
22	Haryana	49	249	259	0	0	0	557
23	Karnataka	289	426	0	0	0	0	715
24	Kerala	0	315	0	0	0	0	315
25	Maharashtra	233	704	0	3	30	3126	4096
26	Punjab	25	300	0	0	0	0	325
27	Tamil Nadu	205	1148	0	0	0	0	1353
28	Telangana	31	426	0	0	0	333	790
29	West Bengal	0	1000	596	0	0	1345	2941
30	A & N Islands	0	26	0	0	0	0	26
31	Chandigarh	0	6	0	0	0	0	6
32	D & N Haveli/ Daman & Diu	0	0	0	0	0	0	0
33	Delhi	0	29	0	0	0	0	29
34	Ladakh	22	0	5	0	0	0	27
35	Lakshadweep	0	0	17	0	0	0	17
36	Puducherry	0	10	0	0	0	0	10
TOTAL		3268	15554	3839	19	81	5773	28534

Source: NHM-MIS as on September 2025
